COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 58 of 2017 & IA NOS. 162 & 363 of 2017

Dated: 24th October, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:-

Monnet Ispat & Energy Ltd. ...Appellant(s)

Vs.

Chhattisgarh State Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. D.K. Singh

Mr. Ajeet Shukla

Counsel for the Respondent(s) : Mr. Umesh Prasad

Mr. C.K. Rai for R-1

Ms. Suparna Srivastava for R-2

ORDER

On behalf of the appellant an affidavit has been filed by Mr. Surendra Raj Gang on 28.08.2017. Learned counsel for respondent No.2 states that Respondent No.2 will file reply to the said affidavit on or before 08.11.2017. She may do so after serving copy on the other side.

List the matter for further hearing on 14.12.2017.

(I.J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt